

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 12610 of 2019

[Arising out of OIA-CCESA-SRT-APPEAL-PS-271-2019-20 dated 31/07/2019 passed by
Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-
I]

AMBUJA CEMENTS LIMITED

Near Abg Ship Yard, Magdalla Port Road,
Village-Gavier, Taluka: Choryasi
Surat,
Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-SURAT-I

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat,
Gujarat- 395001

.....Respondent

APPEARANCE:

Shri Ishan Bhatt, Advocate for the Appellant

Shri. Vinod Lukose, Superintendent (Authorized Representative) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 18.05.2022

DATE OF DECISION:18.05.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 12609 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Palak